

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR**  
**COURT 49 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 24-07-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>REPLY/SAY</u></b>				
1	SESSIONS CASE	101146/2013	The State CBI SCB Mumbai Vs Padmasingh Bajirao Patil and others	
<b><u>HEARING</u></b>				
2	SPL CASE CBI	100025/2012	The State CBI Mumbai Vs Pradeep Raghunath Moghe	SPP Ashok Bagoria
3	MISC APPLN CBI	100109/2020	Balkrishna R. Chaubey Vs CBI (SCB) Mumbai	D. B. Shukla
<b><u>HEARING BEFORE CHARGE</u></b>				
4	SPL CASE CBI	100061/2014	The State CBI ACB Vs Ranjana Vilas Kolge and 3 others	SPP Vimal Soni Adv. Pradhan for all

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